

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2463  
ANSWERED ON:11.03.2010  
STAKE IN GAS PIPELINE BUILT BY CHINA  
Naik Dr. Sanjeev Ganesh;Sule Supriya

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether Oil and Natural Gas Corporation Videsh Ltd. (OVL) and GAIL India Ltd. has planning to take equity in the gas pipeline being built up by China in Myanmar to transport natural gas found in Bay of Bengal;
- (b) if so, the details thereof; and
- (c) the present status of the proposal?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c): An Export Gas Sales and Purchase Agreement (EGSPA) has been signed for sale of gas from A1 & A3 blocks in Myanmar by the consortium partners, including OVL & GAIL, with the Buyer, viz., China National Petroleum Corporation (CNPC). After delivery at sales point, the gas will be transported by an onshore pipeline from the sales point to Myanmar-China border. The pipeline will be owned and operated by a Joint Venture Company, comprising OVL, GAIL, Daewoo International, Korea Gas (KOGAS), Myanmar Oil & Gas Enterprise (MoGE) and South East Asia pipeline-CNPC (SEAP-CNPC), a Chinese Company. Participating Interest of GAIL & OVL in the Company are 8.35% and 4.1735% respectively.